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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

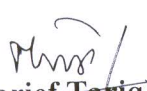
APPLICATION NUMBAER :
PETITION NUMBER : TCP/103/2016
NAME OF THE PETITIONER(S) : A. Shirany Gomez
NAME OF THE RESPONDENT(S) : Aanandham Property Developers Private Limited & 21 others
UNDER SECTION : 397/398, 402 and 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	Aashish Jain Lunia	Counsel for Respondents 3, 4, 6-9, 10, 11, 13, 16-18, 20-22	
2	T.V.P. Saivitha for Cibi Vishnu	Counsel for R14 & R15	T.V.P. Saivitha
3	R. Poithuviray (for) Dharmay	Petitioner	for the
4	RAMASUBRAMANIAM RAJA	Counsel for R12	R. Raja

ORDER

Counsel for petitioner present. Counsel for R4, R6 to R9, R10, R11, R13, R16 to R18, and R20 to R22 present. Counsel for R12 and counsel for R14 & R15 are present. Counsel for R2 & R5 called but absent. Counsel for petitioner prayed some time for filing rejoinders to the additional counter filed by R3 and counter to be filed by R2 & R5 and R12. Time extended at request. Put up on **02.01.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)